

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6202
ANSWERED ON:07.05.2002
UNIFORM REGULATION FOR RELIGIOUS INSTITUTIONS
C. SREENVAASAN;PUTTASWAMY GOWDA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Acts existing in the country to regulate various Charitable Endowments and Hindu Religious Institutions;
- (b) whether the Government propose to enact a uniform regulation in this regard;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether many States, in order to have uniform regulations, have enacted the laws and sent them for approval to the Union Government;
- (e) if so, the details thereof, State-wise;
- (f) the reasons for the pendency of these Acts; and
- (g) the time likely to be taken to clear all these Laws/Acts?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

- (a) to (g): The information is being collected and will be laid on the table of the House.